

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 22nd April, 2019

No. HC.VII-167 (Pt.-V)/2014/2046/A ### The following Judicial Officers are **exempted** from attending the **East Zone-II Regional Conference on "Enhancing Excellence of the Judicial Institutions : Challenges & Opportunities"**, scheduled to be held on 27th & 28th April, 2019 at Agartala (Tripura)-

Sl. No.	Name	Designation
1.	Shri Dibyajyoti Rajkhowa	Secretary, District Legal Services Authority, Nalbari (Assam)
2.	Smti. Julie Lalrinzami	Chief Judicial Magistrate-cum-Senior Civil Judge, Lunglei (Mizoram)
3.	Smti Saraswati Johori Padun	Munsiff No.1, Kamrup (M), Guwahati (Assam)

No. HC.VII-167 (Pt.-V)/2014/2047/A ### Hon'ble the High Court has been pleased to **nominate** the following Judicial Officers to participate in the **East Zone-II Regional Conference on "Enhancing Excellence of the Judicial Institutions : Challenges & Opportunities"**, scheduled to be held on 27th & 28th April, 2019 at Agartala (Tripura)-

Sl. No.	Name	Designation
1.	Shri Bablu Sutradhar	Chief Judicial Magistrate, Chirang, Kajalgaon (Assam)
2.	Shri Birthoilal Sakachep	Senior Civil Judge-cum-Chief Judicial Magistrate, Lawngtlai (Mizoram)
3.	Smti Al Moohmina Muzzammil	Judicial Magistrate, 1 st Class, Hailakandi (Assam)

The Officers are to attend the programme accordingly.

By order,
Sd/- Dhruvad Kashyap Das
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. No.HC.VII-167 (Pt.-V)/2014/2048 - 2066/A, dated 22.04.2019
Copy forwarded for information and necessary action to:-

1. The Director, National Judicial Academy, Bhopal
(in continuation to the Notification No. HC.VII-167(Pt-V)/2014/1794/A, dated 5th April, 2019)

2. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
4. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action (in continuation to the Notification No. HC.VII-167(Pt-V)/2014/1794/A, dated 5th April, 2019)

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the period, (b) He / She will be entitled to T.A. & D.A. as admissible under the Rules.

5. The Accountant General (A&E), Mizoram, Aizawl, for information and necessary action (in continuation to the Notification No. HC.VII-167(Pt-V)/2014/1794/A, dated 5th April, 2019)

The Officer is placed on deputation for participating in the programme on condition that (a) the Officer will be treated as on duty during the period, (b) He / she will be entitled to TA and DA as admissible under the Rules.

6. The Registrar General, High Court of Tripura, Agartala.
(in continuation to the Notification No. HC.VII-167(Pt-V)/2014/1794/A, dated 5th April, 2019)
7. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
8. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
9. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl.

She is requested to inform the concerned Officers of her State accordingly.

10. The Director, Judicial Academy, Assam
11. The Director, Tripura Judicial Academy.
12. The District & Sessions Judge,
Kamrup (M),Guwahati / Nalbari / Hailakandi / Chirang

He / she is requested to inform the concerned Officer(s) of his / her District accordingly.

13. The District & Sessions Judge, Lunglei / Aizawl
14. The Nominated Officers concerned.

It is for information of the nominated participants that the National Judicial Academy (NJA) in collaboration with the High Court of Tripura and the Tripura Judicial Academy is organizing the said programme. Copy of the tentative programme schedule is attached herewith.

Details of the programme shall be intimated as and when same is received by the Registry.

15. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
16. The Deputy Registrar (Protocol), Gauhati High Court, Guwahati
17. The Deputy Registrar, Finance, Gauhati High Court, Guwahati.
18. The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload the Notification in the official web site of the Gauhati High Court immediately.
19. CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

22/04/19
Registrar (Judicial)

East Zone-II "Regional Conference on Enhancing Excellence of the Judicial Institutions: Challenges & Opportunities" (P-1162)
(27th & 28th April, 2019)

Organized by National Judicial Academy, India

In Association with the High Court of Tripura and Tripura Judicial Academy, Agartala, Tripura

Venue: Agartala (Tripura)

Tentative Programme Schedule

Programme Coordinators: Ms. Paiker Nasir and Mr. Prasidh Raj Singh, Faculty, National Judicial Academy, India

DAY 1 27 th April, 2019 Saturday	9.45 AM - 10.00 AM Introductory Session	T E A B R E A K	<u>SESSION 2</u> 12:00 Noon - 1:30 PM	L U N C H B R E A K	<u>SESSION 3</u> 2:30 PM - 4:00 PM
	<u>SESSION 1</u> 10:00 AM - 11:30 AM Constitutional Vision of Justice		High Court and District Judiciary: Building Synergies		Revisiting Norms for Appellate Review: Consequence of Frequent and Excessive Appellate Interference
DAY 2 28 th April, 2019 Sunday	<u>SESSION 4</u> 9:30 AM - 11:00 AM Access to Justice: Information and Communication Technology in Courts		<u>SESSION 5</u> 11:30 AM - 1:00 PM Access to Justice: Court and Case Management		